

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.2483/1990

New Delhi, this 27th day of April, 1995.

Hon'ble Shri Justice S.C. Mathur, Chairman
Hon'ble Shri P.T.Thiruvengadam, Member (A)

Shri Ravinder Singh
E-16, Chandralok Colony
Mandoli Road, Shahdara, Delhi-93 .. Applicant

Versus

1. Secretary (Admn.)
Delhi Administration
5, Sham Nath Marg, N.Delhi
2. Commissioner of Police
Police Hqrs., New Delhi
3. Addl. Commissioner of Police
New Delhi
4. Dy. Commissioner of Police
IGI Airport, New Delhi .. Respondents

(Shri B.S. Oberoi, proxy for Shri
Anoop Bagai, counsel for the respondents)

O R D E R (oral)

No one has appeared on behalf of the applicant despite service of notice. On behalf of the respondents Shri B.S. Oberoi, proxy counsel is present. The OA is accordingly dismissed in default of appearance. There shall be no order as to costs. Interim order if any operating shall stand discharged.

P.T.Thiruvengadam

(P.T.Thiruvengadam)
Member (A)

S.C. Mathur
Chairman

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